

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 24.09.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 23.09.2019 will be listed in the Court of Chairperson as indicated below:

| S. No. | Case No.                                | Name of the parties   | Original date of Hearing | Next Date of Hearing |
|--------|---|---|--------------------------|----------------------|
| 1.     | Competition App.<br>(AT) No. 52 of 2018 | Parsoli Motors Works Pvt. Ltd.<br>Vs.<br>BMW India Pvt. Ltd. & Ors.   | 24.09.2019               | 24.10.2019           |
| 2.     | Competition App.<br>(AT) No. 11 of 2019 | Samir Agrawal<br>Vs.<br>Competition Commission of<br>India & Ors.   | 24.09.2019               | 18.10.2019           |
| 3.     | Competition App.<br>(AT) No. 18 of 2019 | Godrej & Boyce Manufacturing<br>Co. Ltd.<br>Vs.<br>Competition Commission of<br>India & Ors.<br><b>With</b> | 24.09.2019               | 18.10.2019           |
| 4.     | Competition App.<br>(AT) No. 19 of 2019 | Rajiv Jhangiani & Ors.<br>Vs.<br>Competition Commission of<br>India & Ors.                                  | 24.09.2019               | 18.10.2019           |

**Copy to:**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**

-sd/-

**Registrar(InCharge)**